

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1827
TO BE ANSWERED ON THE 6TH MARCH, 2018

MSP FOR AGRICULTURAL PRODUCE

1827. SHRI CHANDRAKANT KHAIRE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE **†ãöŠääÓã** एवं किसान कल्याण ½ãâããè be pleased to state:

- (a) whether it is a fact that the farmers were compelled to sell pulses and other agricultural produces below the Minimum Support Price (MSP) during the year 2016-17 and due to this farmers had faced heavy losses, if so, the details thereof, State-wise;
- (b) the reasons due to which farmers are compelled to sell their agricultural produces below the MSP;
- (c) the manner in which the Government would ensure that farmers may get at least MSP on their agricultural produces; and
- (d) whether the Government would consider to bring binding rules for purchasing of crops of farmers at MSP, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

†ãöŠääÓã एवं किसान कल्याण ½ãâããè ½ãñâ Àã¾ã ½ãâããè (SHRI PARSHOTTAM RUPALA)

(a) & (b): No, Madam.

(c) & (d): There is already a mechanism to ensure payment of Minimum Support Price (MSP) to the farmers. Under which, as per prescribed guidelines, procurement is made by Government agencies at MSP in consultation with the concerned State Government when market price of notified pulses and other agricultural produces of Fair Average Quality (FAQ) goes below MSP. However, if farmers gets better price in comparison to MSP, they are free to sell their produce in open market.
